

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 04
IA No. 262/JPR/2024
CP No. (IB)- 29/94(1)/JPR/2023
Under Section 94(1) of IBC, 2016**

In the matter of:

Mrs. Basanti Devi Baldva

...Applicant

Versus

Punjab National Bank & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the RP : Vishnu Upadhyay

ORDER

IA No. 262/JPR/2024

This is an application under Section 112 of IBC, 2016 showing report of meeting of Creditors. It is stated by RP that Creditors have approved the repayment plan filed by PG to CD- Baldva Textiles Pvt. Ltd. List the matter on 27.05.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 08, 2024